

DIVISION BENCH ITEM NO.104 to 106, 108, 110 to 138, 140 to 154 & 157

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

104- CP (IB) No.269/ALD/2018

NAME OF THE COMPANY	RAM BILLAS V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 IBC

105- CP (IB) No.270/ALD/2018

NAME OF THE COMPANY	RAJENDRA KUMAR V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 IBC

106- CP (IB) No.278/ALD/2018

NAME OF THE COMPANY	RAM SAJEEVAN V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 IBC

108- CP (IB) No.280/ALD/2018

NAME OF THE COMPANY	DEVI PRASAD V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 IBC

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110- CP (IB) No.283/ALD/2018

NAME OF THE COMPANY	GAYATRI DEVI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 IBC

111- CP (IB) No.284/ALD/2018

NAME OF THE COMPANY	VISHWA NATH V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

112- CP (IB) No.329/ALD/2018

NAME OF THE COMPANY	RAJ NATH V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

113- CP (IB) No.358/ALD/2018

NAME OF THE COMPANY	RAM NARAIN V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

114- CP (IB) No.359/ALD/2018

NAME OF THE COMPANY	U. K. DWIVEDI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

115- CP (IB) No.360/ALD/2018

NAME OF THE COMPANY	R.K. YADAV V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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116- CP (IB) No.361/ALD/2018

NAME OF THE COMPANY	UMAKANT GUPTA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

117- CP (IB) No.362/ALD/2018

NAME OF THE COMPANY	KAILASH V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

118- CP (IB) No.363/ALD/2018

NAME OF THE COMPANY	RADHA KISHAN GUPTA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

119- CP (IB) No.370/ALD/2018

NAME OF THE COMPANY	PARMESHWAR V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

120- CP (IB) No.371/ALD/2018

NAME OF THE COMPANY	AJAY KUMAR YADAV V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

121- CP (IB) No.372/ALD/2018

NAME OF THE COMPANY	ARJUN PARSAD OJHA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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122- CP (IB) No.373/ALD/2018

NAME OF THE COMPANY	AMAR NATH SHUKLA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

123- CP (IB) No.374/ALD/2018

NAME OF THE COMPANY	RAKESH KUMAR SRIVASTAVA V/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

124- CP (IB) No.415/ALD/2018

NAME OF THE COMPANY	CHHATRA PAL V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

125- CP (IB) No.416/ALD/2018

NAME OF THE COMPANY	KAMLA DEVI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

126- CP (IB) No.417/ALD/2018

NAME OF THE COMPANY	SAVITRI DEVI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

127- CP (IB) No.418/ALD/2018

NAME OF THE COMPANY	PRAHLAD V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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128- CP (IB) No.249/ALD/2019

NAME OF THE COMPANY	RADHA DEVI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

129- CP (IB) No.250/ALD/2019

NAME OF THE COMPANY	NANKOO V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

130- CP (IB) No.251/ALD/2019

NAME OF THE COMPANY	JANARDHAN V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

131- CP (IB) No.252/ALD/2019

NAME OF THE COMPANY	JAGDISH PRASAD BAJPAI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

132- CP (IB) No.253/ALD/2019

NAME OF THE COMPANY	MAHAVEER V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

133- CP (IB) No.254/ALD/2019

NAME OF THE COMPANY	RAM GULAB V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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134- CP (IB) No.255/ALD/2019

NAME OF THE COMPANY	P K AWASTHI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

135- CP (IB) No.256/ALD/2019

NAME OF THE COMPANY	LALSA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

136- CP (IB) No.257/ALD/2019

NAME OF THE COMPANY	SANDHYA GUPTA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

137- CP (IB) No.258/ALD/2019

NAME OF THE COMPANY	RAM SEWAK V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

138- CP (IB) No.259/ALD/2019

NAME OF THE COMPANY	SURENDRA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

140- CP (IB) No.368/ALD/2019

NAME OF THE COMPANY	RAM SUMER V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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141- CP (IB) No.369/ALD/2019

NAME OF THE COMPANY	LAXMAN PRASAD V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

142- CP (IB) No.309/ALD/2019

NAME OF THE COMPANY	PRABHAVATI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

143- CP (IB) No.310/ALD/2019

NAME OF THE COMPANY	SAGARMAL GUPTA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

144- CP (IB) No.311/ALD/2019

NAME OF THE COMPANY	VISHNU NARAIN SINGH V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

145- CP (IB) No.399/ALD/2019

NAME OF THE COMPANY	KRISHNA MOHAN AGARWAL V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

146- CP (IB) No.400/ALD/2019

NAME OF THE COMPANY	JAI BAHADUR V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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147- CP (IB) No.401/ALD/2019

NAME OF THE COMPANY	MEVA LAL V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

148- CP (IB) No.402/ALD/2019

NAME OF THE COMPANY	BINDA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

149- CP (IB) No.403/ALD/2019

NAME OF THE COMPANY	MAHESH KUMAR V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

150- CP (IB) No.426/ALD/2019

NAME OF THE COMPANY	BHAGAUTA DEVI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

151- CP (IB) No.427/ALD/2019

NAME OF THE COMPANY	VINOD KUMAR SAXENA V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

152- CP (IB) No.428/ALD/2019

NAME OF THE COMPANY	GOPAL JI TIWARI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

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153- CP (IB) No.429/ALD/2019

NAME OF THE COMPANY	BHAGWAN DAS V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

154- CP (IB) No.430/ALD/2019

NAME OF THE COMPANY	SATIRAM V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

157- CP (IB) No.70/ALD/2023

NAME OF THE COMPANY	J.K JUTE MILL MAZDOOR MORCHA V/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Ankit Kohli, with
Sh. Sagar Mehrotra, Advs. : *For the Operational Creditor in all matters (except in CP(IB)No.70/ALD/2023/item no.157)*
- Sh. Tanmay Sadh, Adv. : *For the Operational Creditor in item no.157 CP (IB) No.70/ALD/2023*
- Sh. Somesh Khare, Adv. : *For the Corporate Debtor in all matters*

ORDER

Ld. Counsels representing their respective parties are present physically.

1. These are the petitions filed under Section 9 of the Code. In one of the case CP (IB) No.280/ALD/2018 titled as Devi Prasad v/s M/s Juggilal Kamlapat Jute Mills Co. Ltd. vide order dated 19th January, 2024, the petition filed U/s 9 of the Code was admitted and CIRP was initiated against the same Corporate Debtor.

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2. Since, all these matters are also against the same very Corporate Debtor, in which the CIRP has already been initiated vide our order dated 19th January, 2024, therefore all the above matters have become infructuous in the light of our order dated 19.01.2024. However, the Petitioners/ Applicants would be at liberty to lodge their claims before the IRP/ RP in accordance with law.
3. The Petitioners/ Applicants would also be entitled to revive their aforesaid respective company petition(s), if for any reasons, the CIRP initiated against the Corporate Debtor by virtue of our order dated 19th January, 2024 filed in the aforesaid matter of Devi Prasad does not continue or survive for any reasons whatsoever.
4. Ordered accordingly.
5. The photocopy of this order be placed on record in all the connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

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(Praveen Gupta)
Member (Judicial)

19th February, 2024

Kavya Prakash Srivastava
(Stenographer)